# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 789 ANSWERED ON-07.02.2023

#### MAPPING OF PROPERTIES

789. SHRI JAGDAMBIKA PAL: SHRI VINCENT H. PALA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the percentage of villages in India where mapping of properties has been done by drones in the country, State-wise;
- (b) the details of the kind of benefits availed by the farmers through this scheme;
- (c) the total funds sanctioned by the Government, year-wise since 2015;
- (d) whether the SVAMITVA Scheme is being implemented in the State of Meghalaya and Uttar Pradesh and if so, details of the progress made along with the amount sanctioned each year since 2019;
- (e) whether the Government proposes any alternative scheme of the SVAMITVA scheme; and
- (f) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

- (a) The SVAMITVA scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs have signed MoU with SoI. The State-wise percentage of villages in India where mapping of properties has been done by drones in the country is attached as **Annexure-I**.
- (b) The Central Sector Scheme "SVAMITVA" aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages. Under the scheme, land parcels in rural inhabited area of all the villages of the country are surveyed. It helps in determination of clear ownership of property. The Scheme facilitates monetisation of properties leading to ease of securing bank loans, reduction of property related disputes, comprehensive village level planning and providing a basis for assessment of property tax, which would accrue to the Gram Panchayats directly in States where it is devolved.

- (c) Under the scheme, funds to Survey of India (SoI) are provided for two components Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU) on the basis of villages to be surveyed. The detail of the amount released so far under the scheme is at **Annexure-II**.
- (d) The SVAMITVA Scheme is being implemented in the State of Uttar Pradesh. State of Meghalaya has not signed the MoU with SoI. Out of 90,904 villages in Uttar Pradesh, Drone Survey has been completed in 90,446 villages in 75 districts. Around 49.8 lakhs Property Cards have been prepared for 33,642 villages in Uttar Pradesh. Under the scheme, funds on limited scale are also provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU) on the basis of villages to be surveyed. The State of Uttar Pradesh has been released Rs. 1.44 crore in the financial year 2020-21 under IEC and SPMU components.
- (e) and (f) No, Sir. The scheme is under implementation and the Government does not propose any alternative scheme of the SVAMITVA scheme.

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Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 789 answered on 07.02.2023 regarding 'Mapping of Properties'.

S.No.	States/UTs	Target Villages	Drone Flying completed	% of Drone flying completed
1	Andhra Pradesh	17949	4577	25.50%
2	Arunachal Pradesh	5484	1190	21.70%
3	Assam	1074	630	58.66%
4	Chhattisgarh	18500	5966	32.25%
5	Dadra and Nagar Haveli and Daman and Diu	80	80	100.00%
5	Delhi	31	31	100.00%
6	Gujarat	13132	5324	40.54%
7	Haryana	6260	6260	100.00%
8	Himachal Pradesh	21253	3091	14.54%
9	Jammu and Kashmir	4590	1439	31.35%
10	Jharkhand	757	240	31.70%
11	Karnataka	30715	2972	9.68%
12	Kerala	1666	107	6.42%
13	Ladakh	243	173	71.19%
14	Lakshadweep Islands	10	10	100.00%
15	Madhya Pradesh	43136	43133	99.99%
16	Maharashtra	39733	33780	85.02%
17	Manipur	3856	53	1.37%
18	Mizoram	864	88	10.19%
19	Odisha	3356	1785	53.19%
20	Pondicherry	96	96	100.00%
21	Punjab	12782	4312	33.73%
22	Rajasthan	46767	10412	22.26%
23	Sikkim	1	1	100.00%
24	Tamil Nadu	2	2	100.00%
25	Telangana	5	5	100.00%
26	Tripura	898	3	0.33%
27	Uttar Pradesh	90904	90446	99.50%
28	Uttarakhand	7441	7441	100.00%
29	Goa	410	410	100.00%
31	Andaman and Nicobar Islands	186	186	100.00%
	Total	372181*	224243	60.25%

<sup>\*</sup> The total number of villages is subject to changes during implementation of the scheme.

### **Annexure II**

Annexure referred to in reply to part (c) of the Lok Sabha UnStarred Question No. 789 answered on 07.02.2023 regarding 'Mapping of Properties'.

Year-wise release of funds under SVAMITVA scheme (in Rs. crore)						
	2020-21	2021-22	2022-23	Total		
<b>Total funds released</b>	79.65	140.0	97.2*	316.84		

<sup>\*</sup> as on 03.02.2023